

have something to start with by the time their studio comes up.

SHRI XAVIER ARAKAL: The hon. Minister has stated, that to expedite this matter, a relay equipment will be supplied within six months but the hon. Members from Karnataka have said that they want a full-fledged TV centre immediately. My submission is that Trivandrum TV centre has not yet started functioning. It is only on paper. It will take years to come. Will the hon. Minister, therefore, consider my request to have at least a relay and transmission centre at Trivandrum?

SHRI VASANT SATHE: Like Bangalore, Trivandrum also is included in the Sixth Plan. As soon as the Kerala Government makes land available, I am willing to do the same which I have done for Bangalore.

SHRI C. T. DHANDAPANI: It is not only a question pertaining to Bangalore but it is also relating to transmission from Madras. In that case, I can put a question in regard to Coimbatore also. There is already a tele-communication tower erected in Coimbatore. Enquiries reveal that at the cost of Rs. 30.40 lakhs, a TV station could be erected and constructed at Coimbatore. Will the hon. Minister kindly enquire and promise that he will do it?

SHRI VASANT SATHE: At Coimbatore, what they are having is a microwave tower set up by the P&T. Merely having a microwave tower is not having a television programme producing centre or a studio. What we can do at Coimbatore, with microwave tower being there, is to have a relay programme. That also, to have a relay station, costs about a crore of rupees. If that suggestion is there, we will consider it.

SHRI R. S. SPARROW: One of the most important TV stations which has international significance vis-à-vis Pakistan and other countries has

been established at Jullundur. Time and again, it has been promised that it will start working full-blast very shortly. May I take the liberty of asking the hon. Minister to very kindly tell us how the situation stands specially in view of our lagging so many months behind schedule and, in that process, we have been losing so much of our effect?

SHRI VASANT SATHE: As far as Jullundur is concerned, you are perhaps aware that the tower could not be completed due to a dispute. The dispute has now been resolved. The tower will be completed very soon. Now it is only a matter of a few months. As soon as the tower is completed, Jullundur will be a full-fledged television centre.

Per capita consumption of power in Assam

*214. **SHRI SANTOSH MOHAN DEV:** Will the Minister of ENERGY be pleased to state:

(a) the per capita consumption of power in Assam as compared to the country as a whole; and

(b) what is the per capita consumption of power expected to be reached in Assam during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The per capita consumption of electricity in Assam and All India during the year 1979-80 was 35.66 kwh and 130.48 Kwh respectively.

(b) The expected per capita consumption of electricity on the basis of latest information supplied by North Eastern Regional Electricity Board works out to 32.8 Kwh during the year 1980-81.

SHRI SANTOSH MOHAN DEV: The Minister, in his reply gave the figure for the year 1979-80 as 35.66 Kwh against the All India figure of 130.48 Kwh of electricity.

But, in part (b), the Minister has stated that during the year 1980-81, it would come down to 32.8 Kwh and that it was mainly because of higher demand.

In view of this reply and also in view of the Minister's reply to another unstarred question which was put on a previous occasion, in which he said that in Assam out of total villages of about 40,000, only 4,658 villages had been electrified, may I enquire from the Minister what steps the Government of India is taking in the Central Sector to increase power generation in Assam?

May I also know whether it is a fact that the Government of India has since allowed for purchase of some gas turbines for augmentation of power in Assam and, if so, whether they are considering to give more gas turbines for Assam? I understand from the Central Electricity Board that the projects which are in hand will take another four years to be completed.

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): It is true that per capita consumption has come down. It is entirely due to local disturbances in Assam. The per capita consumption of electricity in Assam would be 35.66 units as against the national average of 130.48 units. At the end of the current plan, that means, 1984-85, the per capita consumption in Assam is likely to increase to about 75 units as against anticipated national average of about 200 units. The Government of India has approved a number of projects for the North-Eastern Region as a whole which, after implementation in 1984-85, will increase the present installed capacity of 330 MW to 1,000 MW. That means almost three times more. This three times increase in the present installed capacity will narrow down the gap between the per capita consumption of electricity in the North-Eastern Region and the national average.

SHRI SANTOSH MOHAN DÈV : May I enquire from the Minister as to what is the position of the Bongaigaon Thermal Project and the Barakdam Project which are the more important Projects of North-Eastern Region?

SHRI VIKRAM MAHAJAN: So far as Bongaigaon thermal project is concerned, it is likely to give power during the year 1981-82 to the extent of 60 MW and during 1984-85 to the extent of another 60 MW.

So far as Barakdam project is concerned, the first Unit will give benefit in 1980-81 and the second in 1981-82.

SHRI UTTAM RATHOD: Taking into consideration the backwardness of this particular area and also the fact that they are very much behind in per capita consumption compared to the national level, is the Government likely to give them some special grants for power production?

SHRI VIKRAM MAHAJAN: The Minister has already said in his main answer that there is going to massive increase in power generation in Assam. In Assam and in the North-Eastern region we expect that, in the year 1984-85, there will be surplus power in this region to the extent of 1303 energy megawatt hours and the peak capacity will be surplus to the extent of 227 megawatts. Special grants are also being given to Assam.

श्री कमला मिश्र मधुकर : क्या माननीय मंत्री जी बताएंगे कि आसाम की तरह हिन्दुस्तान की और कौन सी बैकवर्ड स्टेट्स हैं बिजली के मामले में और उसके लिए आपने कौन सी कार्यवाही की है जिस के जरिए उनकी बिजली की कमी पूरी हो सके? ... (व्यवधान) ... बिहार भी वैसा ही है।

अध्यक्ष महोदय : इसके लिए आप को नया सवाल करना पड़ेगा।

SHRI M. RAM GOPAL REDDY:

From the hon. Minister's statement it is seen that consumption of electricity in Assam is only one-third of the national average. I want to know particularly how much time the Minister will take to improve the situation in Assam; there is an agitation there; for the economic uplift alone...

MR. SPEAKER: He has already said that.

SHRI M. RAM GOPAL REDDY: He has said about the whole north-eastern region. I want to know particularly about this State, Assam, how much time will be taken...

SHRI A. B. A. GHANI KHAN CHAUDHURI: Assam is also included in that. When we say 'north-eastern region', we mean Assam also.

Alleged violation of company laws by Chowgule Group

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*216. **SHRI DHARAM DAS SHASTRI:**

SHRI K. LAKKAPPA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is true that a number of companies owned by Chowgule Group are violating company law regulations in the matter of submission of company balance sheets within a statutorily defined period after the end of financial year and if so, particulars thereof;

(b) action taken by Government against this group of companies; and

(c) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) and (c). Does not arise.

श्री धर्मदास शास्त्री : अध्यक्ष महोदय, मैं बड़े अदब के साथ कहना चाहता हूँ, मंत्री महोदय ने 'सेस सर', 'नो सर' कह कर बात खत्म कर दी। मैं यह कहना चाहता हूँ कि वह उन कम्पनियों की सूची बताएँगे जिन कम्पनियों ने टाइमली बैलेंस-शीट सबमिट किया है? यह जानकारी मैं चाहता हूँ।

श्री पी० शिव शंकर : श्रीमन चौगुले ग्रुप की 18 कम्पनियाँ हैं जैसी कि हम को इन्फार्मेशन मिली है और सारा की सारी कम्पनियों ने बैलेंस-शीट जनरल बाडी मॉर्टिंग के 30 दिन के अंदर ही दाखिल कर दिया है। यह दफ्ता 220 के तहत बिल्कुल सही है।

SHRI K. LAKKAPPA: My friend, Mr. Shiv Shankar, the hon. Minister for Company Affairs has stated flatly:

'No. — Does not arise.'

I would like to know this from the hon Minister. The companies owned by Chowgule, he has stated, are about 18. I want to know whether it is a fact that six companies owned by Chowgules have not submitted their balance sheets periodic reports even immediately after the General Body meeting for scrutiny and the completed balance-sheets, even after the end of the financial year. Will the hon. Minister have a probe into this matter and see, because the information supplied by the Ministry to the hon. Minister is not correct.

Therefore, I would like to know whether the Minister will have a second look at the situation prevailing there and see how far the Company Law rules and regulations have been violated by several companies owned by this Chowgule concern.

SHRI P. SHIV SHANKAR: Sir, the question itself related to the vio-